

Filing No. BA/8526/2020

Sonu Saw Vs The State of Jharkhand

Advocate's Name- Kripa Shankar Nanda

Note:- Stamp reporting is done without connected H.C. File.

- (i) Annexure-1 is handwritten. True typed copy of the same may be given.
- (ii) Name father's name and address of the deponent at affidavit may be verified from his adhar card.
- (iii) P. form may be filled up properly.